

in cooperative sector in Punjab during the last three years;

(b) the expenditure incurred on buildings, land and machinery, separately in each mill;

(c) whether expenditure on each mill during the same period was higher than the mills constructed in neighbouring State of Haryana; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). Three new sugar factories have been set up in cooperative sector in Punjab during the last three years. The expenditure to be incurred by the cooperative sugar factories on building, land and machinery is decided by the promoters of the factories in consultation with the State Government and varies from factory to factory, depending upon the local conditions as also the choice of plant and machinery.

(c) During the same period no sugar mill was set up in the State of Haryana.

(d) Question does not arise.

#### **Meat Processing Unit in Punjab**

10134. SHRI V. SREENIVASA PRASAD:  
SHRI M.V. CHANDRASHEKARA MURTHY:

WILL THE Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether a buffalo meat processing unit in collaboration with Fletcher Project Services of New Zealand has been set up in Punjab;

(b) if so, the details thereof;

(c) whether Union Government have granted approval to set up this processing unit; and

(d) if so, when and on what conditions?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) to (d). Question do not arise.

[Translation]

#### **Foreign Collaboration Regarding Supply and Management of Water in Uttar Pradesh**

10135. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any foreign collaboration is being made for supply and management of water in Uttar Pradesh;

(b) if so, the details thereof and the time by which it is likely to be finalised;

(c) whether any study on distribution and management of water has been conducted with Japanese cooperation; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (d). A preliminary study team from Government of Japan which visited India in April, 1990 has agreed to prepare a Feasibility Study Report on the Irrigation and Drainage Development of Sharda Canal. C.A.D. Project, U.P. The study report will be prepared with special attention to solution of drainage problems, control of

salinity/alkalinity, modernisation of irrigation facilities, improvement of water management system and utilisation of underground water, including execution of on-farm development works. Work on the study is yet to start.

### **Water Resources Potential**

10136. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have estimated the number of years for which the water resources of the country are going to last;

(b) if so, the details thereof; and

(c) the steps being taken by Government to conserve the water resources?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Out of the average annual natural flow of water of 188 m. ha.m, it is assessed that about 111 m. ha. m. of water can be put to beneficial use through conventional methods of development. It is also estimated that the demand for water use for diverse purpose will be about 105 m.ha. by the year 2025 AD. Modernization of the existing projects for reducing water losses and also construction of a number of new storage project, large and small, are in progress to conserve water.

[English]

### **Infant Mortality**

10137. SHRI A. CHARLES: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the targets fixed to achieve 'health for all we bourns' by the year 2000 AD have been achieved;

(b) if so, the details thereof; and

(c) if not, the steps taken by Government to achieve the targets.

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PASHEED MASOOD): (a) and (b). While there is no target fixed to achieve Health for All New Borns, in the Report of Working Group on Health For All By 2000 A.D. targets have ben proposed for infant mortality rate in the country as follows:

<i>Infant Mortality</i>	<i>1990</i>	<i>2000</i>
Rate (Rural)	80-90	65
(Urban)	60-65	50

(c) There is a downward trend in infant mortality rate in the country ad as per Sample Registration System of Registrar General of India the rate is 94 during 1988 as compared to an Infant mortality rate of 110 in 1981. The steps taken to reduce infant mortality interalia include a massive programme for training of traditional birth attendants, improvement of health infrastructure, training of health manpower, intensification of MCH programme and health education, universal immunisation of children, propagation of oral rehydration thereby to combat diarrhoeal diseases, promotion of breast feeding and proper weaning practices, scheme for prophylaxis against nutritional anaemia and supplementary nutrition under the ICDS.

### **Setting up of Central Industrial Tribunals**

10138. SHRI BANWARI LAL PUROHIT: Will the Minister of LABOUR be pleased to state:

(a) whether Government have a proposal to set up new Central Industrial Tribunals in the country;